

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 137 & 138 OF 2014

Dated : 16th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 137 of 2014

Cosmo Films Ltd. & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr. ... Respondent(s)**

Appeal No. 138 of 2014

M/s. Linde India Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission & Anr.
... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Pradeep Dahiya
Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan
Mr. Raunak jain for R-1**

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.08.2014 after serving copy on the other side.

Post the matter for hearing on **19.08.2014**.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson